NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 14.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 68/15

PETITION NUMBER

TP 149/17

NAME OF THE PETITIONER (S) :

VIDUSH BHARTIA COMMERCIAL ENTERPRISES PVT. LTD.

NAME OF THE RESPONDENT (S):

UNDER SECTION

FOR ADMISSION

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

SPJZegm

1. SATIPITOAN Advocal Riph

Counsel for Petitioner Company is present. He has filed 1 more set of copies. Notices issued to the OL, ROC and RD not received.

Registry is directed to issue intimation to them.

Posted to 08.03.2017.

MEMBER (J)

MEMBER (T) #